

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:799

ANSWERED ON:25.02.2009

MOU WITH OVERSEAS COUNTRIES ON MANPOWER

Owaisi Shri Asaduddin

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

(a) whether the Government has signed any Memorandum of Understanding (MoU) with any overseas country for protecting the interests of the Overseas Indians working in these countries; and

(b) if so, the details thereof including the name of the countries with whom MoUs are proposed to be signed?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) Yes, Sir.

(b) India had signed labour agreements with Jordan and Qatar in 1980s. An MoU in the field of Manpower was signed with UAE on 13th December 2006 and with Kuwait on 10th April 2007. MoU in the field of Manpower with Oman was signed during the Prime Minister's visit to Oman on 8th November, 2008. MoU on Employment of Workers was signed with Malaysia on 3rd January, 2009. A similar MoU with Bahrain on Labour and Manpower Development has been finalized and will be signed soon.